

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) Yes, Sir.

(b) The decline in production was mainly due to imposition of power cut in some of the States.

(c) and (d). The following are the figures of production of both cotton yarn and cloth before and after emergency in NTC mills as well as in private sector mills:

Period	Cotton yarn (in million) kgs		Cloth (in Million) mtrs.	
	NTC Mills	Mills in Private Sector	NTC Mills	Mills in Private Sector
	Jan. 75 to June, 75	68.3	104.3	39.97
July 75 to December, 75	74.6	112.1	39.57	1986.53
Jan. 76 to June, 76	76.2	159.5	39.57	2026.93

Persons arrested on charges of smuggling

1867. SHRI C. K. CHANDRAPAN.
Will the Minister for REVENUE AND BANKING be pleased to state

(a) whether the number of smugglers arrested in 1975 and during the current year upto July, 1976 was less than the number of arrests in 1973 and 1974; and

(b) the number of smugglers arrested during the years 1973 to 1976?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). The number of persons arrested under the Customs Act during 1973, 1974, 1975 and upto May, 1976 is given below:

Year	No. of persons arrested
1973	2370
1974	3284
1975	2997
1976 (upto May)	1371

The figures for the months of June and July 1976 are being collected and will be laid on the table of the Sabha

In addition to the persons arrested, 2173 persons have also been detained as on 31-7-76 under the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act.